

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-537**  
IB-791/ND/2020

**IN THE MATTER OF:**

SHRI Rizwan Khalee  
V/s.  
Spicejet Ltd

....Applicant

....Respondent

**SECTION**

U/s 9 IBC

Order delivered on 05.07.2021

**CORAM:**

SHRI ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (JUDICIAL)


SHRI K.K. VOHRA,  
HON'BLE MEMBER (TECHNICAL)

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Re-notified to 06.07.2021.

  
(Anil Kumar)  
For (Court Officer, C-V)